



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu.

Notification
Jammu, the 1st of February, 2017

SRO 29.- In exercise of powers conferred by sub-section (2) of section 3 of the Jammu and Kashmir Entry Tax on Goods Act, 2000 (Act No. IV of 2000), the Government hereby direct that the second and third proviso's appearing in SRO 428 dated 19th December 2003 read with notification SRO 148 of 2010 and SRO 374 of 2010 shall be omitted.

This notification shall come into force w.e.f **03.02.2017**.

By the order of the Government of Jammu & Kashmir.

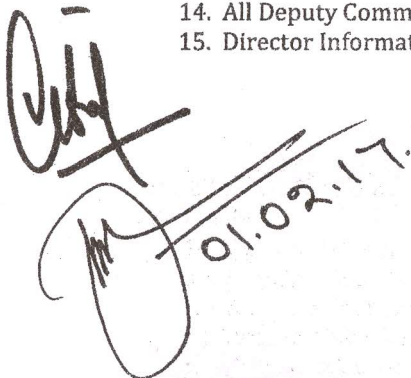
Sd/-
(Navin K. Choudhary), IAS
Commissioner/Secretary to Government
Finance Department

No. ET/Estt/180/2016

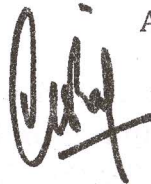
Dated : 01-02-2017

Copy to the:-

1. Financial Commissioner, Agriculture Production Department.
2. Principal Secretary to the Chief Minister.
3. All Financial Commissioners.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to Hon'ble Governor.
6. All Principal Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Divisional Commissioner, Jammu/Kashmir.
9. All Commissioner/Secretaries to the Government.
10. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
11. Excise Commissioner, J&K Jammu.
12. Commissioner Commercial Taxes, J&K, Jammu.
13. All Heads of Department.
14. All Deputy Commissioners.
15. Director Information, J&K, Jammu.


01.02.17.

16. OSD/Spl. Assistants/Private Secretary to all Hon'ble Cabinet Ministers/Ministers of State.
17. General Manager, Government Press, Jammu/Srinagar.
18. Private Secretary to Chief Secretary, J&K.
19. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
20. Government order file/Stock file/Finance Website/GAD website.



(T. K. Bhat), KAS
Additional Secretary to Government
Finance Department

01.02.17